

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

OA No. 060/00812/2014 Date of decision- 24.04.2015.

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

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Passa Ram retired Superintendent, Estate Office, U.T., Chandigarh resident of H. No. 1501, Sector 23, Union Territory, Chandigarh.

...APPLICANT

BY ADVOCATE : Sh. Ashutosh Kaushik

VERSUS

1. Union Territory, Chandigarh through its Estate Officer, Chandigarh, Sector 17, Chandigarh.
2. The Deputy Commissioner, Union Territory, Chandigarh, Estate Office Building, Sector 17, Chandigarh.
3. The Assistant Estate Officer, Union Territory, Chandigarh, Estate Office Building, Sector 17, Chandigarh.
4. Accountant General, Union Territory, Chandigarh, Sector 17, Chandigarh.

...RESPONDENTS

BY ADVOCATE: Sh. Arvind Moudgil, counsel for respondent no. 1 to 3.
Sh. I.S. Sidhu, counsel for respondent no. 4.

ORDER (ORAL)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-

1. Heard.
2. On the commencement of hearing, Sh. Arvind Moudgil, learned counsel for respondents no. 1 to 3 submitted that except DCRG,



other retiral benefits have already been released to the applicant. The DCRG has been withheld due to the pendency of criminal case against the applicant. He submitted that as the other benefits have been granted to the applicant, therefore, the present Original Application may be disposed of having been rendered infructuous.

3. Learned counsel for the applicant does not dispute the aforesaid facts but submits that the applicant has not been paid salary for the month of April, 2014.
4. Learned counsel for respondent nos. 1 to 3 submits that if the same has not been given to the applicant, he will ensure that, if there is no legal bar, it is released within a week.
5. Mr. Kaushik, counsel for the applicant does not raise any objection to the disposal of the present petition in the requested manner.
6. In view thereof, nothing survives in this O.A. and the same stands disposed of as having been rendered infructuous. No costs.

(UDAY KUMAR VARMA)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 24.04.2015.

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